

Central Administrative Tribunal
Principal Bench: New Delhi

OA 1294/97

New Delhi this the 29th day of May 1997.

Hon'ble Mr. N. Sahu, Member (A)

S.C.Sud
R/o 159B, DDA Flats
Mayapuri, New Delhi-110 064.

...Applicant.

(By advocate: Mr D.C.Vohra)

Versus

Union of India through

1. Secretary
Ministry of Health & Family Welfare
Nirman Bhawan
New Delhi.

2. Secretary
Dept of Personnel, Public Grievances & Pension
6th Floor, Nirvachan Bhawan
Ashok Road
New Delhi.

3. Mr G.K.Chanana
Under Secretary
M/o Health & Family Welfare
Nirman Bhawan
New Delhi.

...Respondents

(By advocate: None)

O R D E R (oral)

Hon'ble Mr N. Sahu, Member (A)

Learned counsel for the applicant wants to withdraw the OA with liberty to agitate the matter through other remedies available. Liberty is granted. OA is dismissed as withdrawn.

N. Sahu
(N. Sahu)
Member (A)

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